184

public sector undertakings and Indian school in Moscow is as follows:

Country	No. of Indians
Russia	1800
Uzbekistan	1400
Ukraine	1000
Armenia	153
Belarus	124
Georgia	104
<b>Azerba</b> ijan	82
Kirghizatan	80
Latvia	70
<b>T</b> adjikistan	57
Kazakhstan	45
Estonia	8
Moldova	6
Turkmenistan	3
Lithuania	None

- (b) Yes, Sir. It has been ascertained that, in general, the difficulties being faced by Indians are a consequence of the major political, economic and other changes taking place in these countries, following the dissolution of the former USSR.
- (c) Our Missions, in consultation with the local authorities, keep in regular contact with the Indian nationals to provide appropriate assistance wherever necessary, including to Indian students.

## Immunities available to Diplomatic Passport Holders

628. SHRI V. RAJESHWAR RAO: Will the PRIME MINISTER be pleased to state:

- (a) what are the immunities and facilities available to the holders of Diplomatic Passports in India; and
- (b) whether legislators and Ministers of State Governments are eligible for the grant of Diplomatic Passports?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) No privileges, immunities and facilities are available to holders of Indian Diplomatic passports, within Indian. However, Foreign

Diplomatic passport holders holding assignments in India enjoy privileges, immunities and facilities as admissible under the Vienna Convention on Diplomatic Relations, 1961 and Vienna Convention on Consular Relations, 1963.

(b) Ministers of State Governments and Members of Legislative Assemblies and Legislative Councils are entitled to Diplomatic passports when proceeding outside India on Government business.

## OIC Stand on Kashmir

## 629. SHRI S. VIDUTHALAI VIRUMBI: SHRI V. GOPALSAMY:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to the report published by the Secretary General of the Organisation of the Islamic Conference, which has alleged State-sponsored repression of the Muslim population in Kashmir; and
- (b) what steps have been taken at the diplomatic level to deny the charge and give the correct picture to the outside world?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) An official statement on September 29, 1992 described the stand taken by the OIC as one-sided, unacceptable, prejudiced and irrelevant. The views of the Government of India have been made clear to all participants in the meeting and the OIC secretariat.

## Extradition Treaty between India and U.K.

- 630. SHRI SHANTI TYAGI: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Extradition Treaty has been signed between India and U.K.;
  - (b) if so, the details thereof;